

villages in Sarkaghat area from Beas river which is nearly eight miles from highest point in the area near Awa Devi.

काफी से कैंसर के सम्बन्ध में  
"लेन्सट" में लेख

\*1363. श्री रामावतार झास्त्री : क्या स्वास्थ्य और परिवार नियोजन मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या काफी से कैंसर हो सकता है जैसा एक अमरीकी वैज्ञानिक द्वारा एक लेख में लिखा गया है, और जो ब्रिटिश मेडिकल मैगजीन "लेन्सट" के नवीनतम अंक में प्रकाशित हुआ है ; और

(ख) क्या सरकार ने इस बारे में कोई अनुसंधान किया है ; और यदि हाँ, तो इसके क्या परिणाम निकले ?

निर्माण और आवास तथा स्वास्थ्य और परिवार नियोजन मन्त्री (श्री उमा शंकर दीक्षित) : (क) और (ख). काफी से कैंसर हो सकता है इसके बारे में सरकार ने प्रैस रिपोर्टें देखी हैं। इस कथन की सत्यता को जानने के लिए भारतीय वैज्ञानिकों द्वारा कोई अनुसंधान नहीं किया गया है। यहां तक कि डाक्टर कोले ने भी, जिन्होंने यह विचार व्यक्त किया ही है, कहा है कि हो सकता कैंसर समस्या का काफी से कोई भी सम्बन्ध न हो।

Retrenchment of Employees working  
in General Reserve Engineer Force

\*1364. SHRIMATI BIBHA GHOSH : Will the Minister of DEFENCE be pleased to state :

(a) whether a large number of employees, who were working in the General Reserve Engineer Force, have been retrenched during the month of April, 1971 ; and

(b) if so, the reasons for the mass retrenchment ?

THE MINISTER OF DEFENCE  
(SHRI JAGJIVAN RAM) : (a) and (b).

The information is being collected and will be laid on the Table of the Sabha.

Nationalisation of Oil, India Limited.

\*1369. SHRI RAJDEO SINGH : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether the Burmah Oil Company has 50 per cent shares in the Oil India Limited ;

(b) if so, whether there is an agreement in this regard and the date of its expiry ; and

(c) whether on expiry, Government propose to have majority shares and also progressively move towards 100 per cent shares ?

THE MINISTER OF PETROLEUM  
CHEMICALS (SHRI P. C. SETHI) : (a) to (c). Yes, Sir. The agreement is a formation agreement constituting the company called Oil India Limited registered in India under the Companies Act, 1956 in which the Government of India and The B. O. C. are equal equity holders. This agreement has no time limit.

Appointment of Government Agency to  
look into Working of Store  
Organisations of Hospitals  
in Delhi

\*1372. SHRI MULKI RAJ SAINI : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) whether any Government Agency was appointed to look into the working conditions of the Store Organisations of the Centrally administered hospitals in Delhi to improve efficiency ;

(b) if so, what were the recommendations of that Agency ; and

(c) whether Government have implemented the recommendations ?

THE MINISTER OF WORKS AND  
HOUSING AND HEALTH AND FAMILY  
PLANNING (SHRI UMA SHANKAR  
DIKSHIT) : (a) No Government Agency was appointed specifically to look into the working of the Store Organisations in the Centrally administered hospitals in Delhi,

namely, Safdarjang and Willingdon Hospitals.

(b) and (c). Do not rise.

**Development of Plots in Delhi**

\*1373. SHRJ BHUVARAHAN : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the places being developed in Delhi and neighbouring areas for the past three years ; and

(b) on what basis the allotment of plots, flats and bungalows are being done ?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI I. K. GUJRAL) : (a) Statement is attached.

(b) No bungalow is being constructed by the Delhi Development Authority. Flats are being constructed for allotment to persons in the low and middle income groups, by draw of lots on cash down or hire purchase basis. The intending purchasers of flats are required to get themselves registered with the Authority under the 'Advance Registration Scheme.'

As a matter of policy developed plots are to be disposed of by auction. However, residential plots are also allotted by draw of lots to persons in the low and middle income groups at predetermined rates. Persons whose lands are acquired for the planned development of Delhi, are also allotted alternative plots at predetermined rates.

*Statement*

List of Areas being developed for various purposes by D.D.A.

*Residential :*

1. Wazirpur.
2. Shalimar Bagh.
3. Near Punjabi Bagh on Rohtak Road.
4. Naraina.
5. East of Kailash.
6. Friends Colony.
7. Masjid Moth.
8. Safdarjang.
9. Pankha Road.

10. Jhilmilla.
11. North of Mehrauli Badarpur Road.
12. Sheikh Sarai.
13. Prasad Nagar.
14. Bodella.
15. Zone H-5 and H-4.
16. Zone G-17.
17. In Zone G-8 near Rajouri Garden.
18. Keshopur.
19. Near Shankar Road.

*Industrial :*

1. G.T. Road, near Azadpur.
2. Wazirpur.
3. Near Rewari Railway.
4. Rampura.
5. Jhilmila.
6. Naraina.
7. Okhla.
8. Kirti Nagar (for Ware Housing and Mineral Siding).

*Miscellaneous :*

1. Truck Terminal near Chandrawal Water Works.
2. South of Engg. College.
3. Distt. Centre Kalkaji.
4. Distt. Centre Pusa.
5. Distt. Centre Karampura.

**Goodwill visits by Indian Navy Ships to Foreign Countries**

\*1375. SHRI S. RADHAKRISHNAN : Will the Minister of DEFENCE be pleased to state :

(a) whether the ships belonging to the Indian Navy were allowed to pay goodwill visits to foreign countries ; and

(b) if so, the countries of visit during the year 1970-71 ?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) : (a) and (b). During the year 1970-71, nine ships of the Indian Navy paid goodwill visits to foreign countries. The countries visited were Malaysia, Singapore, Thailand, Indonesia, Phillipines, Japan, Australia, Ceylon, Bahrein, Abud-